

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH AT KOLKATA  
ORIGINAL APPLICATION NO. 183 OF 2023/EZ**

**In the Matter of:**

Vishal Kumar

...Applicant

Versus

Bihar Foundry and Castings Ltd. & Ors.

...Respondents

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**Filed by:**



Date: 06.08.2024

Place: Kolkata

**Kazi Sangay Thupden and Akshar Bhatt**  
Advocates for the Applicant  
2/20 B, LGF, Jangpura A, New Delhi-110014  
Email: [Akshar@Outlook.Com](mailto:Akshar@Outlook.Com)  
Mob. No.9818987688

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH AT KOLKATA  
ORIGINAL APPLICATION NO. 183 OF 2023/EZ**

**In the matter of:**

Vishal Kumar ...Applicant

Versus.

Bihar Foundry and Castings Ltd. & Ors. ...Respondents

**REJOINDER TO THE REPLY DATED 10.01.2024 FILED BY  
RESPONDENT NO. 2 ALONGWITH AFFIDAVIT**

**MOST RESPECTFULLY SHOWETH:-**

1. The present case was registered on 12.12.2023 and notice was issued to all the Respondents on 15.01.2024.
2. It is submitted that in the interregnum the Hon'ble Supreme Court of India in W.P. (C) 1394/2023 titled as Vanashakti vs Union of India and Ors. has stayed the operation of office memorandum dated 07.07.2021 and 28.01.2022 issued by the Respondent No.2.
3. That in due deference to the observations of the Hon'ble Supreme Court of India, Respondent No.1 has not only completed construction activities but has also increased production.
4. Respondent No.1 has now completed the construction and installation of CLU converter in its ferro alloy unit and is producing low carbon

ferro alloy even when it has not obtained environment clearance for the same till date. The fact that Respondent No.1 is operating its CLU converter is clear from the purchase order it has received from SAIL for supply of low carbon ferro alloy. Steel Authority of India has issued a work order to the tune of Rs. 112,86,00,000 /- (Rupees One Hundred Twelve Crore Eighty Six Lakhs Only) on the Respondent No. 1 to supply low carbon ferro alloy from its ferro alloy unit. Copy of the work order no. GEMC-511687741459369 is annexed herein as **ANNEXURE R-1.**

5. It is further submitted that Respondent No.1 in its application seeking environment clearance had also sought for expansion of its various units of ferro alloy plant. Further, while pendency of its environment clearance application, BFCL has already completed expansion of such units and is running the same in full capacity without obtaining environment clearance. This is evident from the fact that the production of slag from BFCL's ferro alloy plant in FY 2023 is almost double of the average slag production of its ferro alloy plant in previous 5 years. Copies of the annual statements filed by BFCL showing increase in production of slag are collectively annexed herein as **ANNEXURE R-2.**
6. It is further submitted that the Respondent No.2 has written time and again to the Respondent No.1 and Respondent No.3 have not followed the directions issued dated 19.12.2022, 15.05.2023 and 06.09.2023.

7. It is pertinent to point out that the ferro alloy plant of BFCL is situated in the critically polluted Ramgarh industrial area which is in the vicinity of the forest land. However, even then, not only BFCL has expanded its ferro alloy without obtaining prior environment clearance but is also operating the same without there being any check.
8. It is humbly submitted that the application seeking environment clearance filed by Respondent No. 1 before MOEF specifically provided that the Respondent No. 1 (BFCL) intended to install CLU converter for producing low carbon ferro alloy. Since, BFCL did not have CLU converter installed in its unit, it is not possible for it to produce low carbon ferro alloy.
9. The current reply filed by Respondent No. 3 is silent with respect to these issues and further fails to bring on record contents of Office memorandum dated 08.01.2024 which states that the order passed by the Hon'ble Supreme Court of India in *Vanashakti's case [Vanashakti vs. Unoin of India, WP (Civil) No. 1394/2023]* is self explanatory. MOEF has itself admitted that it cannot proceed with issuance of environment clearance in light of the order of the Hon'ble Supreme Court however, even then it has not stated the same in the reply filed by it before the Hon'ble Tribunal.
10. Considering that Respondent No. 2 has also admitted in its reply that the SOP dated 07.07.2021 under which the application for expansion for Bihar Foundry Casting Limited (Ferro Alloys Unit) plant was being considered has been stayed, Hon'ble Tribunal may direct the

Respondent No. 1 to immediately take actions to ensure that the illegal operations of the Respondent No. 1's unit are stopped.

**Filed by:**



Date: 06.08.2024  
Place: Kolkata

**Kazi Sangay Thupden and Akshar Bhatt**  
Advocates for the Applicant  
2/20 B, LGF, Jangpura A, New Delhi-110014  
Email: [Akshar@Outlook.Com](mailto:Akshar@Outlook.Com)  
Mob. No.9818987688



ORIGINAL APPLICATION No. of 2023

In the matter of-

Vishal Kumar ...Applicant

V/s.

Bihar Foundry & Castings Limited ...Respondent

AFFIDAVIT

I, Vishal Kumar, aged about 40 years, son of Shri. Muchkund Prasad, resident of Near Police Station, P.O. & P.S. – Jamua, District- Girdih, Jharkhand – 815318, presently residing at 208, Old AG Co-operative Colony, Kadru, PO- Doranda, PS- Argora, District – Ranchi, Jharkhand – 834001 hereby solemnly affirm and declare as under:-

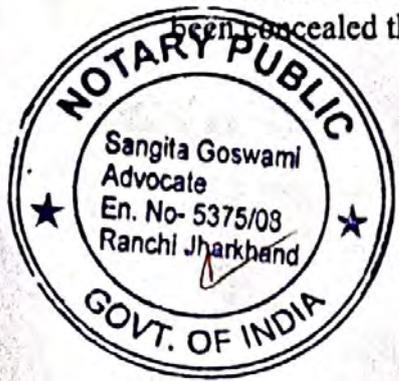
1. That I am fully aware of the facts and circumstances of the case and thereby competent to swear this affidavit.
2. That the accompanying rejoinder has been drafted on my instruction and the contents of the accompanying rejoinder are true and correct to the best of my knowledge.
3. That the annexures in the accompanying rejoinder are true copies of their originals.

*Vishal Kumar*  
DEPONENT

VERIFICATION

Verified at \_\_\_\_\_ on this \_\_\_ day of August, 2024, that the contents of above affidavit are true and correct to my knowledge and belief and no part of it is false or has been concealed therefrom.

REF No. 38X... DATE...  
Authorised under Notaries Act-1952  
and Notaries Rules-1956 Govt. of India



*[Signature]*  
NOTARY PUBLIC-RANCHI  
5/8/24

*Vishal Kumar*  
DEPONENT

Signature Attested  
Identification of Lawyers



## Contract | अनुबंध



Contract No | अनुबंध क्रमांक: GEMC-511687741459369

Generated Date | अनुबंध तिथि: 01-Sep-2023

Bid/RA/PBP No. | बोली/आरए/पीबीपी संख्या: [GEM/2023/B/3694407](#)

Organisation Details   संगठन विवरण	Buyer Details   खरीदार विवरण
Type   प्ररूप: Central PSU	Designation   पद: Deputy General Manager
Ministry   मंत्रालय: Ministry of Steel	Contact No.   संपर्क नंबर: -
Department   विभाग: Steel Authority of India Limited	Email ID   ईमेल आईडी: buy5.sail.rourkela@gembuyer.in
Organisation Name   संगठन का नाम: Rourkela Steel Plant	GSTIN   जीएसटीआईएन: -
Office Zone   कार्यालय क्षेत्र: Materials Management Purchase	Address   पता: Central Stores Rourkela Steel Plant Rourkela, SUNDERGARH, ODISHA-769011, India

Financial Approval Detail   वित्तीय स्वीकृति विवरण	Paying Authority Details   भुगतान प्राधिकरण विवरण
IFD Concurrence   आईएफडी सहमति: No	Role: PAO
Designation of Administrative Approval   प्रशासनिक अनुमोदन का पदनाम: DIC	Payment Mode   भुगतान का तरीका: Internet Banking
Designation of Financial Approval   वित्तीय अनुमोदन का पदनाम: ED (F&A)	Designation   पद: Sr Manager
	Email ID   ईमेल आईडी: pao1.sail.rourkela@gembuyer.in
	GSTIN   जीएसटीआईएन: 21AAACS7062F2ZP
	Address   पता: OFFICE OF GM (F&A - STORE BILLS), SAIL - ROURKELA STEEL PLANT, Sundergarh, ODISHA-769011, India

Seller Details   विक्रेता विवरण	
GeM Seller ID   जेम विक्रेता आईडी: 6QO5210004030533	Company Name   कंपनी का नाम: BIHAR FOUNDRY & CASTINGS LIMITED
Contact No.   संपर्क नंबर: 08825379408	Email ID   ईमेल आईडी: bala007.b@gmail.com
Address   पता: SURVEY PLOT NO 1364, RANCHI INDUSTRIAL AREA DEVELOPMENT AUTHORITY, INDUSTRIAL AREA ROAD, MARAR, RAMGARH, JHARKHAND, Hazaribag, JHARKHAND-829117, -	MSME Registration number   एमएसएमई पंजीकरण संख्या: -
GSTIN   जीएसटीआईएन: 20AABCB1852D1ZI	

\*GST / Tax invoice to be raised in the name of | जिसके नाम के पक्ष में GST/TAX इनवॉइस पेश किया जाएगा - Buyer

Delivery Instructions | वितरण निर्देश: NA

Product Details   उत्पाद विवरण						
#	Item Description   आइटम विवरण	Ordered Quantity   आइटम विवरण	Unit   इकाई	Unit Price (INR)   इकाई मूल्य (INR)	Tax Bifurcation (INR)   कर विभाजन (INR)	Price (Inclusive of all Duties and Taxes in INR)   मूल्य (INR में सभी शुल्क और कर सहित)
1	Product Name   उत्पाद का नाम: Low Carbon Ferro Manganese Brand   ब्रांड: OEM Brand Type   ब्रांड प्रकार: Registered Brand Catalogue Status   कैटलॉग की स्थिति: Catalogue not verified by OEM Selling As   कैसे बेचा जा रहा है: Reseller not verified by OEM Category Name & Quadrant   श्रेणी का नाम और चतुर्थांश: Low Carbon Ferro Manganese (Q3) Model   मॉडल: Bihar Foundry & Castings Ltd HSN Code   एचएसएन कोड: 72021900	10,000	metric tonne	112,860	GST   जीएसटी (18%): 172,159,322.034 GST Cess 1   जीएसटी उपकर 1 (0%): 0 GST Cess 2   जीएसटी उपकर 2 (0 per accounting unit): 0 Input Tax Credit (ITC) on GST   जीएसटी पर इनपुट टैक्स क्रेडिट (आईटीसी) (100%): 172,159,322.034 ITC on GST Cess 1   जीएसटी उपकर पर आईटीसी 1 (100%): 0 ITC on GST Cess 2   जीएसटी उपकर पर आईटीसी 2 (100%): 0	1,128,600,000
Total Order Value   कुल ऑर्डर मूल्य (in INR)						1,128,600,000

Consignee Detail   परेषिती विवरण						
S.No   क्र.सं.	Consignee   परेषिती	Item   वस्तु	Lot No.   लॉट नंबर	Quantity   मात्रा	Delivery Start After   दिनांक के बाद डिलीवरी शुरू करना है	Delivery To Be Completed By   वितरण पूरा कब तक करना है

1	Designation   पद : - Email ID   ईमेल आईडी : con2.sail.rourkela@gembuyer.in Contact   संपर्क : 0661-2448362- GSTIN   जीएसटीआईएन : - Address   पता : OFFICE OF GM I/C (STORES & INSPECTION), CENTRAL STORES, SAIL ROURKELA STEEL PLANT, SUNDERGARH, ODISHA-769011, India	 Low Carbon Ferro Manganese	-	10,000	01-Sep-2023	30-Dec-2023
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### Product Specification for Low Carbon Ferro Manganese

Specification   विनिर्देश	Sub-Spec   उप-विनिर्देश	Value   मूल्य
Custom Specification	Custom Specification	Yes

### Seller Specification Document | विक्रेता विशिष्टता दस्तावेज़:

1. <a href="#">SpecificationDocument1</a>	<a href="http://mkp.gem.gov.in/catalog_data/catalog_support_document/81/02/766/CatalogAttrs/SpecificationDocument/2023/7/26/2023_07_26_13_30_25_sail_rsp_spec_t_c_2023-07-26-13-30-45_59b464a221717555cf5d1d12ed0d3bc1.pdf">mkp.gem.gov.in/catalog_data/catalog_support_document/81/02/766/CatalogAttrs/SpecificationDocument/2023/7/26/2023_07_26_13_30_25_sail_rsp_spec_t_c_2023-07-26-13-30-45_59b464a221717555cf5d1d12ed0d3bc1.pdf</a>
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### Buyer Specification Document | खरीदार विशिष्टता दस्तावेज़:

1. <a href="#">DrawingDocument</a>	<a href="http://mkp.gem.gov.in/catalog_data/catalog_support_document/buyer_documents/1506637/54/78/703/CatalogAttrs/DrawingDocument/2023/7/14/integrity_pact_2023-07-14-15-18-08_ddea23139eb50bfb4cefffa144af91b.pdf">mkp.gem.gov.in/catalog_data/catalog_support_document/buyer_documents/1506637/54/78/703/CatalogAttrs/DrawingDocument/2023/7/14/integrity_pact_2023-07-14-15-18-08_ddea23139eb50bfb4cefffa144af91b.pdf</a>
2. <a href="#">SpecificationDocument</a>	<a href="http://mkp.gem.gov.in/catalog_data/catalog_support_document/buyer_documents/1506637/54/78/703/CatalogAttrs/SpecificationDocument/2023/7/14/custom_bid_2023-07-14-15-18-08_42d7898374b18cb229997474a189ffc.pdf">mkp.gem.gov.in/catalog_data/catalog_support_document/buyer_documents/1506637/54/78/703/CatalogAttrs/SpecificationDocument/2023/7/14/custom_bid_2023-07-14-15-18-08_42d7898374b18cb229997474a189ffc.pdf</a>

### ePBG Detail | ईपीबीजी विवरण

Advisory Bank   सलाहकार बैंक :	NA
ePBG Percentage(%)   ईपीबीजी प्रतिशत (%) :	NA

### General Clauses w.r.t RCM/FCM | आरसीएम/एफसीएम के संबंध में सामान्य खंड

- Where ever RCM is applicable, for sellers (Regular GST registered seller who opted out of FCM as per notifications of GST like GTA , unregistered seller), Buyer have liability of paying the GST and GST cess to the government on the specified rate mentioned by them in this contract. Seller will invoice buyer with Zero GST and GST cess.
- For Registered sellers as per FCM, rates will be inclusive of prescribed rate of GST and GST cess. ITC available to buyer as shown in the bid document have been applied while evaluating the bids. Seller has liability of paying the GST and GST cess to the govt and same will be charged from buyer while invoice.
- For Registered sellers who opted for RCM while quoting for specified category under section 9(3) like GTA rates will be exclusive of GST and GST cess. GST and GST cess as indicated by the buyer in the bid document payment of GST and GST Cess will be the liability of buyer.
- For Unregistered sellers Liability of payment of GST and GST cess is in Buyers scope. GST and GST cess as indicated by the buyer in the bid document will be the liability of buyer . Unregistered seller will invoice buyer with zero GST and Zero GST cess.
- For sellers under Composition Scheme: There is no liability of payment of GST and GST cess in Buyers cope. Seller will invoice Zero GST and GST cess in the invoice to buyer.

### Terms and Conditions | नियम और शर्तें

#### 1. General Terms and Conditions-

- 1.1 This contract is governed by the [General Terms and Conditions](#), conditions stipulated to this Product/Service as provided in the Marketplace.
- 1.2 This Contract between the Seller and the Buyer, is for the supply of the Goods and/ or Services, detailed in the schedule above, in accordance with the General Terms and Conditions (GTC) unless otherwise superseded by Goods / Services specific Special Terms and Conditions (STC) and/ or BID/Reverse Auction Additional Terms and Conditions (ATC), as applicable

#### 2. Buyer Added Bid Specific Terms and Conditions-

##### 2.1 Generic

OPTION CLAUSE: The Purchaser reserves the right to increase or decrease the quantity to be ordered up to 25 percent of bid quantity at the time of placement of contract. The purchaser also reserves the right to increase the ordered quantity by up to 25% of the contracted quantity during the currency of the contract at the contracted rates. Bidders are bound to accept the orders accordingly.

##### 2.2 Scope of Supply:

Scope of supply (Bid price to include all cost components) : Only supply of Goods

Note: This is system generated file. No signature is required. Print out of this document is not valid for payment/ transaction purpose.

नोट: यह सिस्टम जनरेटेड फाइल है। कोई हस्ताक्षर की आवश्यकता नहीं है। इस दस्तावेज़ का प्रिंट आउट भुगतान/लेनदेन सिस्टम के लिए मान्य नहीं है।

-True Copy-

Ref: BFCL/ENV/2023/40

Dated: 16.08.2023

To,  
The Member Secretary  
Jharkhand State Pollution Control Board  
T.A. Division Building (Ground Floor)  
HEC, Dhurwa, Ranchi-834004

Sub: Submission of Environmental Statement (Form V) of M/s Bihar Foundry & Castings Limited, Ferro Alloys Unit for the Period of 2022-2023.

Ref: (i) Environmental Clearance Letter No. - J-11011/384/2010-IA. II (I) Dated: 31.01.2011  
(ii) Consent to operate Letter No. JSPCB/HO/RNC/CTO 4412165/2020/1819 dated 10/11/2020 & amendment CTO JSPCB/AUTO-RENEW/CTO/15367225/1341 dated 23.01.2023

Dear Sir,

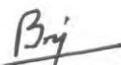
With reference to the above we are hereby submitting the environment statement (Form v) of M/s Bihar Foundry & Castings Limited, Ferro Alloys Unit for the period of 2022-2023.

This is for your perusal and necessary record

Thanking You,

Sincerely Yours,

**For, Bihar Foundry & Castings Limited**  
Ferro Alloys Unit

  
(B. K. Gupta)

General Manager (Environment)



Encl. As Above.

Copy To:

1. The Addl. Principal Chief Conservator of Forests (C), Ministry of Env. Forest and Climate Change, Regional Office (ECZ), Bunglow No. A-2, Shyamali Colony, Ranchi- 834002.
2. The Regional Officer, Jharkhand State Pollution Control Board P.T.C Chowk, matwari Road, Dist- Hazaribagh.

## **Bihar Foundry & Castings Limited**

Works :- Ramgarh Industrial Area, P.O.- Marar, Dist.- Ramgarh, Jharkhand - 829117.

Registered Office :- Main Road, Ranchi, Jharkhand - 834001.

CIN No :- U27100JH1971PLC000912 & GST No :- 20AABC1852D1ZI

Ranchi - 8825379408, 9523097635 / Ramgarh - 9934012660, 7033698983, Email :- bfclgfa@gmail.com

**FORM V**  
(see rule 14)

Environmental Statement for the financial year ending on 31<sup>st</sup> March 2023

**PART – A**

- (i) Name and address of the owner / occupier of the industry operation or process : Mr. Gaurav Budhia (Director)  
Bihar Foundry & Castings Limited ,  
Ferro Alloys Unit.  
Plot No. 1405, Ramgarh Industrial Area,  
Village & PO – Marar  
Dist- Ramgarh, Jharkhand– 829117
- (ii) Industry Category Primary (SIC Code) : Primary metallurgical industry & Red
- (iii) Production capacity – Units :
- | Unit                            | Capacity |
|---------------------------------|----------|
| Ferro Alloys Silico / Manganese | 96 TPD   |
- (iv) Year of establishment : 01.06.2014
- (v) Date of last environmental statement submitted : 06.09.2022

**PART – B**

**Water and raw material consumption**

1. Water consumption m<sup>3</sup>/day :

Purpose	Ferro Alloys Plant	Total (m3/day)
Process & Cooling	25	25
Total for Domestic use & other	10	10



S. No.	Unit	Name of products	Process water consumption per unit of product output	
			During the current financial year 2021-22	During the current financial year 2022-23
1	Ferro Alloys	Ferro Manganese / Silico Manganese	0.700 m <sup>3</sup>	0.701 m <sup>3</sup>

## 2. Raw material consumption:

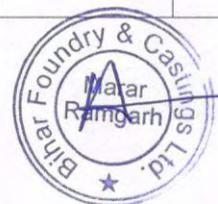
Units	Name of products	Name of raw materials	Consumption of raw material per unit of output	
			During the current financial year 2021-22	During the current financial year 2022-23
Ferro Alloys	Ferro Manganese/ Silico Manganese	Manganese Ore	2.347 MT	1.70 MT
		Coke (Imported)	0.25 MT	0.30 MT
		Coal (Imported)	0.45 MT	0.32 MT
		Quartzite	0.004 MT	0.10 MT
		Carbon Electrode Paste	0.015 MT	0.02 MT
		Dolomite Chips	-	0.005 MT
		High Mno Slag	-	0.75 MT
		Mn Sinter	-	0.40 MT
		Sand Stone	-	0.0004

## PART – C

### Pollution discharged in to environment

(Parameter as specified in the consent issued)

(1)	Pollutants	Name of source	Quantity of pollutants discharged (Kg / day)	Concentrations of pollutants in discharged (mass/volume)	Percentage of variation from prescribed standers with reasons
(a)	Water	-	-	-	ZLD
(b)	Air	Stack 1 of SAF (3 & 4)	44.78	23.1	Complied
		Stack 2 of SAF (1 & 2)	40.19	21.8	



**PART – D  
HAZARDOUS WASTES**

(As specified under the Hazardous and Other Wastes (Management and Transboundary Movement) Rules, 2016)

Hazardous Waste	Waste Type	During the current financial year 2021-22	During the current financial year 2022-23
● From Process	Used oil	0.175 KL	0.18 KL
● b) From pollution control facilities	-	NA	NA

**Hazardous waste disposal** - Used oil being disposed in house for plant machinery lubrication.

**PART – E  
SOLID WASTES**

		Total quantity (MT)	
		During the current financial year 2021-22	During the current financial year 2022-23
a) From Process	Ferro Manganese Slag	24631.600 MT	54943.090 MT
b) From pollution control facilities	Fume Extraction system with Bag Filters		
c) (1) Quantity recycled or re-utilized within the unit	-	-	-
(2) Sold	Ferro Manganese Slag	24631.600 MT	54943.090 MT
(3) Disposed	-	-	-

**PART – F**

Please specify the characterization (in terms of composition and quantum) of hazardous as well as solid wastes and indicate disposal practice adopted for both these categories of waste.



Slag Test Report

S. No	Parameter	Unit	Results (Ferro Slag)	Results (Silico Slag)
1.	Arsenic (As)	mg/l	BDL (MDL 0.003)	BDL (MDL 0.003)
2.	Cadmium (Cd)	mg/l	BDL (MDL 0.02)	BDL (MDL 0.02)
3.	Total Chromium (Cr)	mg/l	0.31	0.19
4.	Cobalt (Co)	mg/l	0.24	0.05
5.	Copper (Cu)	mg/l	0.04	0.01
6.	Lead (Pb)	mg/l	BDL (MDL 0.02)	BDL (MDL 0.02)
7.	Manganese (Mn)	mg/l	3.63	9.46
8.	Mercury (Hg)	mg/l	BDL (MDL 0.003)	BDL (MDL 0.003)
9.	Nickel (Ni)	mg/l	0.34	0.14
10.	Zinc (Zn)	mg/l	0.29	0.06
11.	Iron (Fe)	mg/l	9.72	14.10

**PART – G**

Impact of the pollution abatement measures taken on conservation of natural resources and on the cost of production.

- Jigging & Briquetting Plant - The ferro alloy slag consists some portion of valuable ferro alloy material which can be obtained in a directly saleable condition and can be sold at reasonably good market rates as compared to the main ferro alloy product. The Metal Recovery Plant is being used to recover this portion of metal from slag. Certain portion of slag is conveyed to Metal Recovery Plant (MRP) wherein it is crushed as to extract good quality Ferro Manganese from the slag waste. This process involves the following three steps;
  - Crushing and screening of metal containing slag.
  - Separation of metal from slag.
  - Re-crushing of middling to realize additional metal. The process flow of Metal in the plant, briquetting unit also provided where the dust from the bag filters and internal roads dust is converted into briquettes and will be feed to furnace.
- Utilization of Solid waste (slag) - Solid waste (slag) after metal recovery will be used in filling of low lying areas, roads, making and other use.
- Utilization of Bag filter dust - Bag filter dust will be sold to the nearby Plant.
- Environment Management Cell - Environmental management cell has been established and upgraded for the management and control of environmental issues arising due to different activities in the plant. This cell being ensured



- Air pollution control & management
  - Water pollution control & management
  - Solid waste management
  - Proper operation of CEMS (Continuous Stack Emission Monitoring) and availability of online data.
  - Regular inspection for maintenance of good housekeeping.
  - All the compliances as per environment legislation which includes compliance of conditions of environment clearance consent to operate, authorization and NOC for ground water withdrawal.
5. The fume extraction system with bag filters, ID fan have been provided and the height of stack attached to the submerged arc furnace is 45 meters. The emissions level always remains below 50mg/Nm<sup>3</sup>.
  6. Environmental Monitoring - Environmental monitoring such as ambient air quality, water quality, fugitive emission monitoring , stack monitoring, noise monitoring etc. regularly done by NABL accredited laboratories empanelled and recognized by JSPCB & MOEF&CC.
  7. We have installed 60 Nos. of fixed water sprinklers & 100 Nos. of Fog nozzles in BFCL, Ferro alloys plant. Water is also sprinkled by water tankers on all the transport.
  8. Green belt development - This plant has an area of 7.18 acres. Since we have constraint of land we acquired and addition land 1.17 Ha. (2.9 Acres) by the side of the existing plant premises. Additional land outside the plant premises over an extent of 2.91 Hect. and 1.17 Ha. (2.9 Acres) has been procured. Total 3000 nos. of plants will be developed over an extent of 1.17 Ha. (2.9 Acres).
  9. Rain water harvesting structure - Rainwater harvesting system is constructed and rain water collected in the pits settle in the low level sumps to augment the ground water resources gradually. The total rain water potential of factory premises is 25196 m<sup>3</sup>.
  10. Online continuous emission monitoring system - PM 10 Analyzer is installed in this plant with connectivity to JSPCB server and data is continuously visible in public domain in the JSPCB website "www.jspcb.nic.in". PM10 values are always within the prescribed limit, **i.e. 100 µg/m<sup>3</sup>**.
  11. Online continuous Emission monitoring (CEMS) has been installed in Stack- 1 & 2 with connectivity to CPCB & JSPCB server and online data are continuously transmitted to JSPCB & CPCB server. This online data is also visible in public domain on website of JSPCB " **www.jspcb.nic.in** "
  12. Water Flowmeter - Electromagnetic flow meters with telemetry system are installed in 2 Nos. of bore wells as per CGWA Noc and the online data continuously transmitted to CGWA Portal; also a Piezometer is installed in a borewell to sense ground water level.
  13. Concrete road - The most important advantage of Concrete Road is its service life due to exceptional durability. Concrete roads are constructed in all areas of plant premises to control dust emission.



14. Road Sweeping Machine - Dust sweeping machine has been procured which removed dusts from all the transport Roads.

#### PART – H

Additional measures / investment proposal for environmental protection including abatement of pollution prevention of pollution.

Proposals :

1. Massive Plantation.
2. Online UPS for SPM monitors.

#### PART – I

Any other particulars for improving the quality of the environment.

1. Housekeeping - Fixed water sprinklers have been installed by the side of transport roads and mobile water tankers also regularly move and sprinkle water in the dust prone areas. A dust sweeping machine installed on tractor regularly sweeps dust from all the transport roads.
2. Periodically health checkup - Occupational health surveillance of the workers are carried out on six monthly basis and the last time it was taken up during December 2022.
3. Environmental awareness program - World environment day celebrated every year on 5<sup>th</sup> June to inform all the employees about how to protect our environment and conserve natural resources, also organizing Poster & Slogan competition on environment day to aware employees towards Environment Conservation.
4. Provided PPEs to all workmen and staff.
  - Provided PPEs to all workmen and staff.
  - Provide safety training to all the staff and workmen.
  - Safety day program celebrated at plant premises to aware all the staff and workmen.
5. CSR program –
  - Socio- economic development activities like community development program, educational program, drinking water supply and health care etc. is being done regularly in the surrounding villages.
  - Education- Financial aid to Rinki Kumari, Khusi Khabra, School development work of A1 Public School, Utkramit Ucchay Vidyalay Manua, Gumla(Jharkhand) tribble school.
  - Medical - Financial aid to Priti Pandey, Sanjay Kabra, Jay Prakash Singh Etc.
  - Infrastructure Development - Beautification work of Veer Kunwar Singh Statue.
  - CSR Expenses for the financial year 2022-23.



S. No	Expenditure Head	Amount in INR
I.	Women Empowerment	1,80,983
II.	Community Welfare	43,22,737
III.	Education	50,24,631
IV.	Health & Medical	92,70,990
V.	Sports	9,71,877
<b>Total</b>		<b>1,97,71,218</b>



-True Copy-



Mr. Tilak Singh &lt;signtilak@gmail.com&gt;

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## Rejoinder to reply of R2 and R6

1 message

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**Akshar Bhatt** <akshar@outlook.com>

Tue, Aug 6, 2024 at 10:38 PM

To: "legumjure@gmail.com" <legumjure@gmail.com>, Sandip Agarwal <mailsandipagarwal@gmail.com>, "gigicgeorge.adv42@gmail.com" <gigicgeorge.adv42@gmail.com>, "advaish.hc@gmail.com" <advaish.hc@gmail.com>, Surendra Kumar Cpcb <surendra\_kr15@rediffmail.com>, Judicial Section <ngtjudicial-kolkata@gov.in>, Ashok Prasad Peso <ashokadvhc@gmail.com>

Dear Sir/Maam,

Kindly find attached the rejoinders in advance service. Kindly place this before the Hon'ble Tribunal.

Regards,  
Akshar Bhatt  
Advocate

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### 2 attachments



**Vishal kumar\_rejoinder to MOEF.pdf**

4322K



**Rejoinder to Respondent No6.pdf**

1144K